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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. Nos. 39-A/2016, 39-B/2016, 39-C/2016 & 39-D/2016
With TP No. 39/397-398/NCLT/AHM/2016 (New)
C.A. Nos. 136/2013, 170/2013, 240/2013 & 269/2013
With C.P. No. 43/397-398/CLB/MB/2013 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017**

Name of the Company: Krishna Gopal Mor & Ors.
V/s.
Siddharth Polytex Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

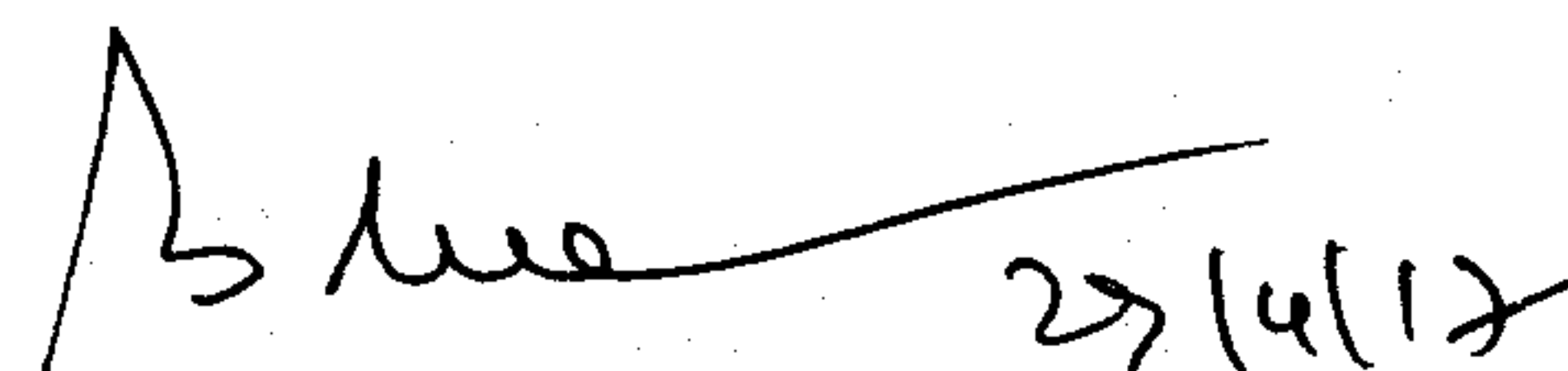
2.

ORDER

None present for Petitioner and Respondents.

Petitioner counsel sent letter for adjournment.

List the matter on 19.07.2017


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 27th day of April, 2017.